## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

## ORDER

No.: 765 of 2025/1sy Dated: 23-05-2025

In the interest of administration and the smooth functioning of the Courts, the following transfers and postings of the System Officers in the District Judiciary of UT's of J&K and Ladakh, are hereby ordered:

## **System Officers:**

S.No.	Name of the official/Designation	Present place of Posting	New place of posting/ As System Officer in the Court of
1.	Shri Showkat Hussain Khan, System Officer	Pr. District & Sessions Judge, Kishtwar.	Pr. District & Sessions Judge, Anantnag Vice Shri Prince Hilal Ahmad Rather.
2.	Shri Prince Hilal Ahmad Rather, System Officer		Pr. District & Sessions Judge, Pulwama vice Shri Javeed Ahmad Bhat.
3.	Shri Javeed Ahmad Bhat, System Officer	Pr. District & Sessions Judge, Pulwama.	Pr. District & Sessions Judge, Shopian vice Shri Tajher Bashir.
4.	Shri Tajher Bashir, System Officer	Pr. District & Sessions Judge, Shopian.	Pr. District & Sessions Judge, Budgam vice Shri Sajad Ahmad Wani.
5.	Shri Sajad Ahmad Wani, System Officer	Pr. District & Sessions Judge, Budgam.	Pr. District & Sessions Judge, Kargil vice Shri Jahangir Qayoom.
6.	Shri Jahangir Qayoom, System Officer	Pr. District & Sessions Judge, Kargil.	Pr. District & Sessions Judge, Ganderbal vice Shri Rizwan Ajaz Bhat.
7.	Shri Rizwan Ajaz Bhat, System Officer	Pr. District & Sessions Judge, Ganderbal.	Pr. District & Sessions Judge, Bandipora vice Shri Bashir Ahmed Bhat.
8. - <b>5</b>	Shri Bashir Ahmed Bhat, System Officer	Pr. District & Sessions Judge, Bandipora.	Pr. District & Sessions Judge, Kupwara vice Shri Zahoor Ahmad Dar.
9.	Shri Zahoor Ahmad Dar, System Officer	Pr. District & Sessions Judge, Kupwara.	Pr. District & Sessions Judge, Ramban vice Shri Bilal Ahmad Mir.
10.	Shri Bilal Ahmad Mir, System Officer	Pr. District & Sessions Judge, Ramban.	Pr. District & Sessions Judge, Kulgam vice Shri Mohd. Iqbal Bhat.
11.		Pr. District & Sessions Judge, Kulgam.	Pr. District & Sessions Judge, Udhampur vice Shri Faheem Manzoor Khamoosh.

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12.	Shri Faheem Manzoor	Pr. District & Session	Pr. District & Sessions Judge, Srinagar vice Shri Malik Tariq Mohd.		
	Khamoosh, System Officer	Judge, Udhampur.			
13.	Shri Malik Tariq Mohd. , System Officer	Pr. District & Sessions Judge, Srinagar.	Pr. District & Sessions Judge, Baramulla vice Shri Zahoor- u-Jan Mir.		
14.	Shri Zahoor- u-Jan Mir, System Officer	Pr. District & Sessions Judge, Baramulla.	Pr. District & Sessions Judge, Kishtwar vice Shri Showkat Hussain Khan.		
15.	Ms. Ruchy Gupta, System Officer	Pr. District & Sessions Judge, Jammu.	Pr. District & Sessions Judge, Samba vice Shri Naresh Kumar.		
16.	Shri Naresh Kumar, System Officer	Pr. District & Sessions Judge, Samba.	Pr. District & Sessions Judge, Reasi vice Shri Anupam Wangoo.		
17.	Shri Anupam Wangoo, System Officer	Pr. District & Sessions Judge, Reasi.	Pr. District & Sessions Judge, Kathua vice Ms. Shivani Gupta.		
18.	Ms. Shivani Gupta, System Officer	Pr. District & Sessions Judge, Kathua.	Pr. District & Sessions Judge, Jammu vice Ms. Ruchy Gupta.		
19.	Shri Waseem -ul- Haq, System Officer	Pr. District & Sessions Judge, Bhaderwah	In addition to his already assigned duties, he shall also look after the work of ecourt at Headquarter, Doda.		

## Note:

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.

(M. K. Snarma)

Principal Secretary to

Hon'ble the Chief Justice

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Dated:- 23-05-2025

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- 1. Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.

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- 4. All Pr. District & Sessions Judges for information & necessary compliance.
- 5. CPC, e-Court, High Court of J&K, Srinagar for uploading the same in the High Court website.
- 6. Director Finance, High Court of J&K and Ladakh for information.
- 7. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record.
- 8. Order file.

Principal Secretary to Hon'ble the Chief Justice